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Statement-II-

Statement showing the Payment of Inter-est on Loans on Government Account during 1969-70 to 1985-86.

					/D . T
		•		•	(Rs. In Crores)
1969-70	•	•		•	157.94
1970-71 .				•	155.10
1 97 1-72 .	•	•	.•	•	. 186 - 00
1972-73	•				184.53
1973-74 .	•	•	•		196.9
1974-75 .		•.	•		170.02
1975-76	•				184.21
1976-77 .		•	•		204 09
1977-78 .	•				218.26
1978-79 .		•		•	245.65
1 97 9-80 .	• •			•	267.98
1980-81 .	•	•			252.24
1981-82	•				276.14
1982-83 .		• .			319.85
1983-84 .		• .		•	368 - 65
1984-85 .	•	•	•	•	470.09
1985-86 .		•			544.04

Note.—From 1969-70 to 1973-74 the figures include interest on PL-480, (Commodity assistance) and than PL 480 loans from USA.

(2) The flures are at the exchange rate adopted at the time of making the payments of interest.

म्रपने साथ श्रनधिकृत धनराशि लेकर विदेश जा रहे पकड़े गये व्यक्ति

1986. श्री सोहन लाल घूसिया: श्री शिव कुमार मिश्र:

क्या प्रधान मंत्री यह बताने की कृपा **क**रेंगे कि:

(क) संमा-शुल्क ग्रधिकारियों जनवरी, 1987 से 25 फरवरी 1987 तक की अवधि में इंदिरा गांधी अन्तर्राष्ट्रीय हवाई श्रड्डा, नई दिल्ली पर विदेश जाने वाले व्यक्तियों में से कितने व्यक्तियों को ग्रंपने साथ ग्रनधिकृत धनराशि ले जाते हुए पकड़ा है ;

- (ख) पकड़े गए व्यक्तियों का पूरा ब्यौरा क्या है भ्रौर उनके पास से कितनी धनराशि जब्त की गयी और वे किन-किन देशों को धन ले जा रहे थे; ग्रौर
- (ग) क्या वह धनराशि उनकी ग्रपनी थी या किसी फर्म ग्रयवा कम्पनी की तथा उसे विदेश ले जाने के पीछे उनकीं मंशाक्यार्थः।

वित्त मत्रालय में राज्य मंत्री (श्री जनाईन पुजारी) : (क) स्रोर 1 जनवरी 1987 से लेकर 25 फरवरी, 1987 तक की ग्रवधि के दौरान सीमा शुल्क प्राधिकारियों द्वारा दिल्ली हवाई ब्रह्ने **पर** 57 व्यक्तियों को उस पकड़ा गया था जब वे भारतीय विदेशी मद्रा को अन्धिकृत रूप से देश से बाहर ले जाने का प्रयास कर रहे थे। इसके परिणाम स्वृह्प विदेशी मुद्राएं मीमा-शुल्क अधिनियम के ग्रंतर्गत बरामद की गुई थी ग्रीर जब्त की गुई थी जिनमें मुख्यतः ग्रमरीका डालर, हांगकांग डालर, सिंगापुर डालर, ग्रास्ट्रेलियन डालर, पौण्ड स्टर्रालग साऊदी रिथाल ग्रादि वार्त चैक श्रौर भारतीय मुद्रा शामिल है जिनका कूल मिला कर मूल्य 29.78 लाख रुएए बैठता है।

ग्रस्त राशि भौर गन्तव्य स्थान सहित पकड़े गए व्यक्तियों का ब्यौरा संलग्न विवरण में दिया गया है। दिखिये परि-शिष्ट 141 मनुपत्न संख्या 86]

(ग) इस बारे में की गई प्रारंभिका जांच से यह पता चला है कि धनराशि उन्हीं संबंधित व्यक्तियों की थीं। यह पकडी गई थी स्रोर इसे हांगकांग / सिगापुर / दुबई / लाहोर / कराची को सामान्यता भ्रपने प्रयोग के लिए भ्रथवा बाजार में पुन: बेचने के लिए विदेशी

माल लाने के प्रयोजन हेतु देश से बाहर के जाने का प्रयास किया गया था।

एक मामले में जिसमें 21.4 लाख रु की भारतीय मुद्रा अन्तर्गस्त है जीन पड़ताल करने से पता चला कि इस में ग्रस्त व्यक्ति एक याता-एजन्सी का प्रबन्धित या और जब्त की गयी रकम उसकी फर्म की थी।

Time allocation for advertisement_s on Doordarshan

1987. SHRI KALPNATH RAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether any guidelines are followed in allocating Doordarshan time for advertisements and in selecting advertisements;
- (b) if so, what are the details thereof; and
- (c) what was the revenue of Doordarshan from advertisements during the last three-years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (2) and (b) Yes, Sir. The main guidelines are as follows:—

- (i) Time is allocated on first come first served basis.
- (ii) During rush period, the available time is allocated in such a way as to benefit as many clients as possible without undue dominance of any client, restricting the time to each client to 30-40 seconds per programme, and
- (iii) In selecting advertisements Doordarshan follows the guidelines contained in the "Code for Commercial advertising on TV".

(c) The gross revenue of Doordarshan from advertisements during the last three years was as under:—

1983-84.....Rs. 19.79 Crores.

1984-85.....Rs. 31.44 Crores.

1985-86.....Rs: 60.20 Crores.

Time alotted to political parties

1988. SHRI PRAMOD MAHAJAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the time given by Doordarshan and All India Radio to different All India recognised political parties and their Presidents, both separately in their telecasts and broadcasts respectively in the year 1986?

THE MINISTER OF STATE THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): Both All India Radio and Doordarshan adhere to the news policy and guidelines prepared by the Advisory Committee on official media. Since news worthiness is the main deciding factor for inclusion of items in the news bulletins, there is no rigid apportionment of time to the various political parties. There is also no compilation or storing of information regarding the time given political parties and to recognised their Presidents in their broadcasts telecasts.

Representatives of political parties are invited for broadcast telecast with specified time allocation only during the General Elections. There were no General Elections in 1986.

Broadcasts and telecasts of sports by All India Radio and Doordarshan

1989. SHRI PRAMOD MAHAJAN: Will the Minister of 'NFORMATION AND BROADCASTING be pleased to state the time given by Doordarshan and All India Radio in their telecasts and broadcasts for the different improtant sports i.e. Cricket, Hockey, Football, Kabbaddi, Khokho; etc. during the year 1986?